

High Court of Jammu and Kashmir
(Office of the Registrar General at Jammu)

O R D E R

No:- 989/GS

Dated:- 05/11/18

Hon'ble the Chief Justice has been pleased to order further adjustments of the Judicial Officers, whose services have been placed at the disposal of Her Lordship in terms of High Court Order No.984 dated 29.10.2018, in the following manner:-

Sr. No.	Name of the officer	Place of further postings
District Judges		
1.	Shri M.A.Chowdhary	Member Secretary, J&K State Legal Services Authority
2.	Shri R.K.Wattal	Registrar Vigilance, High Court of J&K
3.	Shri Aijaz Ahmad Mir	District Judge, Leave Reserve, High Court Wing, Srinagar
3.	Ms. Bala Jyoti	Registrar Rules, High Court of J&K
4.	Ms. Sonia Gupta	Registrar Judicial, High Court of J&K, Jammu
5.	Shri Rajiv Gupta	Director, J&K State Judicial Academy, Jammu
6.	Ms. Masarat Shaheen	Registrar Judicial, High Court Wing, Srinagar
Civil Judge (Sr.Division) /Sub Judge		
7.	Shri Arvind Sharma	Joint Registrar Judicial/ Protocol, High Court Wing, Jammu

(Sanjay Dhar)
Registrar General

No:- 43709-24/GS

Dated:- 05/11/18

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____

.... for information of their Lordships

3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu / Srinagar.
5. Concerned Officer _____.
6. Chief Accounts Officer, High Court of J&K, Jammu.
..... for information and necessary action.
7. CPC e-Courts, High Court of J&K for uploading on the High Court website

Registrar General

22/11/18